

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

(6)

O.A. NO: 388/89
T.A. NO: - - -

199

DATE OF DECISION 15-6-1992

Suryakant Ramchandra Shinde Petitioner

None for the applicant Advocate for the Petitioners

Versus

DRM, Central Rly. Bombay VT and one another Respondent

Mr. P.R. Pai Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. Justice S.K.Dhaon, Vice-Chairman

The Hon'ble Mr. M.Y. Priolkar, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement ? N
2. To be referred to the Reporter or not ? N
3. Whether their Lordships wish to see the fair copy of the Judgement ? N
4. Whether it needs to be circulated to other Benches of the Tribunal ? N

mbm*

MD

(S.K.DHAON)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.388/89

Suryakant Ramchandra Shinde,
Central Railway Qtrs. No. 949 B,
Maratha Kolshe Wadi,
Kalyan (East), T/Kalyan,
Dist. Thane.

.. Applicant.

vs.

1. Divisional Railway Manager,
Central Railway,
Bombay V.T.
2. Sr. Divisional Electrical Engineer,
Annex Bldg., 4th floor,
Central Railway,
Bombay V.T. .. Respondents.

Coram: Hon'ble Shri Justice S.K.Dhaon,
Vice-Chairman.

Hon'ble Shri M.Y. Priolkar,
Member (A)

Appearances:

1. None for the applicant
2. Mr. P.R. Pai
Advocate for the
Respondents.

ORAL JUDGMENT: Date: 15-6-1992
(Per S.K.Dhaon, Vice.Chairman)

The applicant is an Electrician in the grade of Rs.380-560. He has been holding the post since May, 1978. The reliefs sought by him in this application is that he should be granted special pay of Rs.35/-pm in pursuance of the letter of the Railway Board dt. 1.4.84.

2. We have disposed of today O.A.327/89 Vishnu Narhar Gorhe v. Divl.Rly.Manager, Central Railway, Bombay VT and another. The controversy raised in this application is similar to the one involved in the said O.A.327/89. The averments made in this application are similar to the one made in O.A.327/89. The defence taken in these two cases are also the same.

(8)

3. In view of our decision in O.A.327/89 we allow this application and direct the respondents to pay to the applicant the special pay of Rs.35/-PM with effect from 1.5.1984. The amount shall be computed and payment shall be made receipt within four months from the date of ~~communication~~ of this a copy of this order.


(M.Y.PRIOLKAR)
Member(A)


(S.K.DHAON)
Vice-Chairman

MD